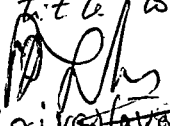
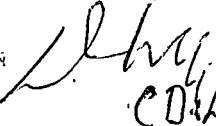
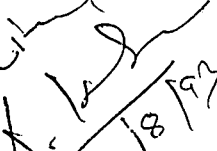


C. A. T. Bench, JAIPUR

Date of Order	Orders
29.7.93	Mr. Himmat Singh - Counsel for petitioner M.p. for impeaching Shri Pradeep Kumar is allowed. M.p. stands disposed of. He should file the amended cause file today.  (P.P. Srivastava) Member (A)  (C.D. Mehta) Vice Chairman
Received Car.  30/8/93	Copy sent to the app. & comp No 3 on vide 6030 Date <u>1-5-93</u> 